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The Chairman of the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and Associated Individuals and Entities presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **26 November 2012**, the Committee approved the **deletion** of the entries specified below from its List (the Al-Qaida Sanctions List). The assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1989 (2011) adopted under Chapter VII of the Charter of the United Nations accordingly no longer apply to these entries.

Removed from Section B. Entities and other groups and undertakings associated with Al-Qaida

QE.A.16.01. Name: AL-HAMATI SWEETS BAKERIES

Name (original script): مخابز الحماتي للحلويات

A.k.a.: na **F.k.a.:** na **Address:** Al-Mukallah, Hadhramawt Governorate, Yemen **Listed on:** 17 Oct. 2001 (amended on 13 Dec. 2011) **Other information:** Owned by Mohammad Hamdi Mohammad Sadiq al-Ahdal (QI.A.20.01). Reported to have ceased to exist. Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

QE.B.94.02. Name: BENEVOLENCE INTERNATIONAL FUND

A.k.a.: Benevolent International Fund **F.k.a.:** na **Address:** a) (Last known address) 2465 Cawthra Rd., Unit 203, Mississauga, Ontario, L5A 3P2 Canada b) (Last known address) P.O. Box 1508, Station B, Mississauga, Ontario, L4Y 4G2 Canada c) (Last known address) P.O. Box 40015, 75 King Street South, Waterloo, Ontario, N2J 4V1 Canada d) (Last known address) 92 King Street, 201, Waterloo, Ontario, N2J 1P5 Canada **Listed on:** 21 Nov. 2002 (amended on 13 Dec. 2011) **Other information:** Associated with Benevolence International Foundation (QE.B.93.02). Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

QE.B.95.02. Name: BOSANSKA IDEALNA FUTURA

A.k.a.: a) BIF-Bosnia b) Bosnian Ideal Future **F.k.a.:** na **Address:** na **Listed on:** 21 Nov. 2002 (amended on 24 Mar. 2009, 28 Apr. 2011) **Other information:** Bosanska Idealna Futura was officially registered in Bosnia and Herzegovina as an association and humanitarian organization under registry number 59. It was the legal successor of the Bosnia and Herzegovina offices of Benevolence International Foundation (QE.B.93.02.), doing business as BECF Charitable Educational Center, Benevolence Educational Center. Bosanska Idealna Futura was no longer in existence as at Dec. 2008. Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Jun. 2010.

QE.H.57.01. Name: HEYATUL ULYA

A.k.a.: na **F.k.a.:** na **Address:** Mogadishu, Somalia **Listed on:** 9 Nov. 2001 (amended on 13 Dec. 2011, 23 Feb. 2012) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

QE.R.60.01. Name: RED SEA BARAKAT COMPANY LIMITED

A.k.a.: na **F.k.a.:** na **Address:** Mogadishu, Somalia **Listed on:** 9 Nov. 2001 (amended on 13 Dec. 2011, 23 Feb. 2012) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

QE.S.62.01. Name: SOMALI INTERNET COMPANY

A.k.a.: na **F.k.a.:** na **Address:** Mogadishu, Somalia **Listed on:** 9 Nov. 2001 (amended on 13 Dec. 2011, 23 Feb. 2012) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

The names of individuals and entities removed from the Al-Qaida Sanctions List pursuant to a decision by the Committee may be found in the 'Press Releases' section on the Committee's website. Other information about de-listing may be found on the Committee's website at: <http://www.un.org/sc/committees/1267/delisting.shtml>.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL: http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml. The Al-Qaida Sanctions List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the Al-Qaida Sanctions List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to SC-1267-

Committee@un.org or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the Al-Qaida Sanctions List based on e-mails, soft-copy notices, or website postings.

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the thirty-third update of the List in 2012.

27 November 2012